

12.03 hrs.

PAPERS LAID ON THE TABLE

DETAILED DEMANDS FOR GRANTS, 1982-83
OF MINISTRY OF CIVIL SUPPLIES

THE MINISTER OF AGRICULTURE
AND RURAL DEVELOPMENT AND
CIVIL SUPPLIES RAO BIRENDRA
SINGH): I beg to lay on the Table:

A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Civil Supplies for 1982-83. [Placed in Library. See No. LT—3864/82].

AUDITED ACCOUNTS OF NATIONAL INSTITUTE OF RURAL DEVELOPMENT, HYDERABAD FOR 1980-81 WITH A STATEMENT FOR DELAY

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BALESHWAR RAM): I beg to lay on the Table:

(1) A copy of the Audited Accounts (Hindi and English versions) of the National Institute of Rural Development, Hyderabad, for the year 1980-81.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT—3865/82.]

ANNUAL ACCOUNTS OF NATIONAL COUNCIL FOR COOPERATIVE TRAINING (NATIONAL COOPERATIVE UNION OF INDIA), NEW DELHI FOR 1980-81

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI): I beg to lay on the Table:

A copy of the Annual Accounts (Hindi and English versions) of the National Council for Cooperative Training (National Cooperative Union of India) New Delhi, for the year 1980-81 together with Audit Report thereon. [Placed in Library. See No. LT—3866/82].

NOTIFICATIONS UNDER CENTRAL EXCISE RULES, 1944 AND CUSTOMS ACT, 1962.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): I beg to lay on the Table:

(1) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944:—

(i) G.S.R. 291(E) published in Gazette of India dated the 1st April, 1982 together with an explanatory memorandum making certain amendment to Notification No. 95/81-CE dated the 1st April 1981 so as to extend the duration of the partial exemption from excise duty thereunder to Transformers of rating 150 K.V.A. and above upto and including 31st March, 1983.

(ii) G.S.R. 292(E) published in Gazette of India dated the 1st April, 1982 together with an explanatory memorandum making certain amendment to Notification No. 96/81-CE dated the 1st April, 1981 so as to extend the duration of the partial exemption from excise duty thereunder to Electric motors of 5 K.W. and above upto and including 31st March, 1982.

(iii) G.S.R. 293(E) published in Gazette of India dated the 1st April, 1982 together with an explanatory memorandum making amendment to Notification Nos. 53/80-CE, 54/80-CE, 55/80-CE, dated the 13th May, 1980 so as to extend the period of the excise duty concessions thereunder to steel ingots and iron or steel products mentioned in the notifications if these are manufactured with the aid of electric furnace from indigenous sponge iron or in combination with other matters specified in the earlier notifications upto and including the 31st March, 1983. [Placed in Library. See No LT—3867/82].

(2) A copy each of the following Notifications (Hindi and English versions)

under section 159 of the Customs Act, 1962:—

(i) G.S.R. 272(E) published in Gazette of India dated the 29th March, 1982 together with an explanatory memorandum making amendment to Notification No. 76-Customs dated the 31st March, 1978 so as to extend the exemption granted under that Notification for one more year i.e. upto 30th April, 1983.

(ii) G.S.R. 273(E) published in Gazette of India dated the 29th March, 1982 together with an explanatory memorandum making amendment to Notification No. 150-Customs dated the 2nd August, 1976 so as to extend the validity of Notification No. 150-Customs dated the 2nd August 1976 upto 30th April, 1983.

(iii) G.S.R. 275(E) published in Gazette of India dated the 30th March, 1982 together with an explanatory memorandum making amendment to Notification No. 4-Customs dated the 19th January, 1980 so as to extend the validity of Notification No. 4-Customs dated the 19th January, 1980 upto 30th April, 1983.

(iv) G.S.R. 276(E) published in Gazette of India dated the 30th March, 1982 together with an explanatory memorandum making amendment to Notification No. 200-Customs dated the 28th September, 1979 so as to extend the validity of Notification No. 200-Customs dated the 28th September, 1979 upto 31st March, 1983.

(v) G.S.R. 277(E) published in Gazette of India dated the 30th March, 1982 together with an explanatory memorandum making amendment to Notification No. 69/82-Customs dated the 28th February, 1982 so as to extend the validity of Notification No. 69/82-Customs dated the 28th February, 1982 upto 31st March, 1983.

(vi) G.S.R. 278(E) published in Gazette of India dated the 30th March, 1982 together with an explanatory me-

merandum making amendment to Notification No. 197-Customs dated the 14th October, 1978 so as to extend the validity of Notification No. 197-Customs dated the 14th October 1978 upto 31st March, 1983.

(vii) G.S.R. 279(E) published in Gazette of India dated the 30th March, 1982 together with an explanatory memorandum making amendment to Notification No. 179-Customs dated the 22nd August, 1979 so as to extend the validity of Notification No. 179-Customs dated the 22nd August, 1979 upto 31st March, 1983.

(viii) G.S.R. 280(E) published in Gazette of India dated the 30th March, 1982 together with an explanatory memorandum making amendment to Notification No. 2-Customs dated the 1st January, 1979 so as to extend the validity of Notification No. 2-Customs dated the 1st January, 1979 upto 31st March, 1983.

(ix) G.S.R. 298(E) published in Gazette of India dated the 1st April, 1982 together with an explanatory memorandum exempting glass shell from the manufacture of electric lamps from the basic customs duty for a further period of six months i.e. till 30th September, 1982.

(x) G.S.R. 299(E) published in Gazette of India dated the 1st April, 1982 together with an explanatory memorandum making amendment to Notification No. 60-Customs dated the 28th February, 1982 exempting glass shells from auxiliary duty.

[Placed in Library. See No. LT—3868/82].

श्री हरीश कुमार गंगवार (पीलीभीत) :
हिन्दुस्तान टाइम्स का प्रतिनिधि यू० एन०
आई० का प्रतिनिधि

(Interruptions)

MR. SPEAKER: This is not the way.
No. ऐसे नहीं होगा ।

(Interruptions)